

report for the establishment of a pelletisation plant based on iron ore mines; at Bailadila in Madhya Pradesh; and

(b) if so, what are the details in this regard and by when it is likely to commence work?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Yes, Sir.

(b) The report, which was submitted in January, 1972, envisaged the establishment of a pellet plant with an annual capacity of 2 million tonnes at Bailadila. The report put forward four alternative schemes depending upon the nature of the raw material to be utilised. The total capital requirement including plant cost, township, preliminary expenses, training expenses, interest on long-term loan during construction and working capital ranged from Rs. 32.65 crores to Rs. 34.55 crores. Since the scheme has not been included in the 5th Five Year Plan, it is not possible to say if and when the scheme will be implemented.

Industrial Relations Bill

383. SHRI S. W. DHABE: Will the Minister of LABOUR be pleased to state:

(a) whether Government have accepted the recommendations of the National Labour Commission with regard to Industrial Relations Commission; and

(b) if so, since when the comprehensive Industrial Relations Bill has been under Government's consideration and by when it is likely to be introduced in Parliament?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) Government have discussed these recommendations with the various interests concerned. Final decisions will be taken as early as possible.

(b) A comprehensive Industrial Relations Bill has been under consideration for the last two years or so and efforts are being made to introduce the Bill in the Parliament as early as possible.

Wages for Labourers

384. SHRI SUBRAMANIAN SWAMY: Will the Minister of LABOUR be pleased to state:

(a) the average real wages of labour employed in manufacturing processes since 1968; and

(b) the share of wages in net value added in manufacturing processes since 1968?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) A statement showing the index numbers of money earnings and real earnings of factory workers covered under the Payment of Wages Act, 1936 and drawing less than Rs. 400 p.m. is enclosed.

(b) According to available (Provisional) data collected under the collection of Statistics Act (Annual Survey of Industries) wages constituted 38.3 per cent of value added by Manufacture in 1968 and 34.7 per cent in 1969.

Statement

Year	Average per capita annual Earnings (Rs.)	Index Number of Money Earnings	All India Consumer Price Index Number (Base shifted to 1961 = 100)	Index Number of Real Earnings.
1968	2449	160	171	94
1969	2588	170	169	101
1970	2726	180	178	101
1971	2852 (P)	181 (P)	183	99 (P)

N.B.—(i) The figures of Money Earnings and Real Earnings exclude those for Railway Workshops and industry groups of seasonal nature consisting of Food, Beverages, Tobacco and Gins and Presses but include Defence establishments.

(ii) (P)—Provisional.

Improvement of facilities provided for Haj Pilgrims

385. SHRI SYED AHMAD HASHMI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps proposed to be taken by Government to improve facilities for Haj pilgrims in the light of past experience: and